

[17th MAY, 2000]

RAJYA SABHA

Notification of the Ministry of Urban employment and Poverty Alleviation

. THE MINISTER OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION AND MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI SUKHDEV SINGH DHINDSA) : Sir, I lay on the Table under Section 31 of the Lakshadweep Building Development Board Regulation, 1997, a copy (in English and Hindi) of the Ministry of Urban Employment & Poverty Alleviation Notification F.No. W(XV)/Se/84.Vol.III (3) dated 21.2.2000 publishing the Lakshadweep Building Development Board (Finance and Accounts) Rules, 2000. [Placed in Library See No. L.T 1951/00]

Memorandum of Understanding (2000-20001) between GOI and Neyveli Lignite Corporation Ltd

THE MINISTER OF POWER AND MINISTER OF MINES AND MINERALS (SHRI P. R. KUMARAMANGALAM) : Sir, I lay on the Table a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Mines and Minerals, Department of Coal) and the Neyveli Lignite Corporation Limited for the year 2000-2001. [Placed in Library See No. L.T 2023/00]

Supplementary memorandum of ATR of Jain Commission of inquiry into Fire incident at Visakh Refinery

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI E. PONNUSWAMY): Sir, On behalf of SHRI RAM NAIK, I lay on the Table, under sub-section (4) of section 3 of the Commission of Inquiry Act, 1952, a copy (in English and Hindi) of the Supplementary Memorandum of Action Taken on the Report of the Justice S.C. Jain Commission of Inquiry into the fire incident at HPCL Visakh Refinery. [Placed in Library See No. L.T 2024/00]

- I. **Reports and Accounts (1998-99) of various Health Institutes and related papers**
- II. **Memorandum of Understanding (2000-2001) between GOI and the Hospital Services consultancy Corporation Ltd**

THE MINISTER OF STATE IN THE MINISTRY OF LAW JUSTICE AND COMPANY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI O. RAJAGOPAL) : Sir, On behalf of SHRI N.T. SHANMUGAM, Sir, I lay on the Table—

I (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

- (a) Sixteenth Annual Report and Accounts of the Hospital Services Consultancy Corporation (India) Limited, Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts and the* comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library See No. L.T 1208/00]

IL A copy each (in English and Hindi) of the following papers:—

- (1) (a) Annual Report and Accounts of the Lala Ram Samp Institute of Tuberculosis and Allied Diseases, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library See No. L.T 1956/00]
- (2) (a) Annual Report and Accounts of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, for the year 1990-1994, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working pf the above Institute.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library See No. L.T 1953/00]
- (3) (a) Twenty-ninth Annual Report and Accounts of the Mahatma Gandhi Institute of Medical Sciences and Kasturba Hospital, Sevagram, for the year 1998-99, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library See No. L.T 1954/00]
- (4) (a) Annual Report and Accounts of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library See No. L.T 1955/00]
- (5) (a) Annual Report of the Indian Council of Medical Research, New Delhi, for the year 1998-99.
- (b) Annual Accounts of the the Indian Council of Medical Research, New Delhi, for the year 1998-99, and the Audit Report thereon
- (c) Review by Government on the working of the above Council.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library See No. L.T 1958/00]

- (6) Memorandum of Understanding between the Government of India (Ministry of Health and Family Welfare) and the Hospital Services Consultancy Corporation (India) Limited for the year 2000-2001. [Placed in Library See No. L.T 1209/00]

Reports and Accounts (1994-99) for different Universities and various management Institutes and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAISINGRAO GAIKWAD PATIL) Sir, I lay on the Table-

I (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of section 29 and sub-section (4) of section 30 of the Maulana Azad National Urdu University Act, 1996:—

- (a) First Annual Report and Accounts of the Maulana Azad National Urdu University, Hyderabad, for the year 1998-99, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above University.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library See No. L.T 1994/00]

IL A copy each (in English and Hindi) of the following papers:—

- (1) (a) Annual Accounts of the Nagaland University, Kohima, for the year 1994-95, and the Audit Report thereon, under sub-section (4) of section 33 of the Nagaland University Act, 1981
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library See No. L.T 1995/00]
- (2) (a) Annual Accounts of the Nagaland University, Kohima, for the year 1995-96, and the Audit Report thereon, under sub-section (4) of section 31 of the Nagaland University Act, 1981.